## **NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 12.12.2017.

Section

Name of the Parties

M/s. / Mr.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali

T.P. No.

C.P. No. or

C.A. No.

2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

**Purpose** 

	CP9/11	TP 27/16	For hearing	397 / 398	7 / 398 Carborundum Universal Ltd Vs Wendt (India) Ltd and 8 others		
SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER		REPI	PRESENTATION TO WHOM		SIGNATURE	
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2.		SHIVAN, EYSTONE P 4113581	ART NEB	lisponde	ud No.1		
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Counsel for petitioner is present. Counsels for Respondents is present.

List it along with connected matter on 10.01.2018.

MEMBER (T)

MEMBER (J)